



**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex,**  
**Lodhi Road, New Delhi – 110003**

Dated: 14<sup>th</sup> January, 2025

**Notification**

In continuation of notification dated 13.01.2025 regarding non-sitting of Court-II comprising Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity) and Hon'ble Mr. Virender Bhat, Judicial Member from 14.01.2025 to 24.01.2025.

In this regard, it is informed that the matters listed from 15.01.2025 to 24.01.2025 will be taken up for hearing as per the dates mentioned below:

<b>Sl. No.</b>	<b>From date</b>	<b>To date</b>
<b>1</b>	15.01.2025	03.02.2025
<b>2</b>	16.01.2025	04.02.2025
<b>3</b>	17.01.2025 & 20.01.2025	05.02.2025
<b>4</b>	21.01.2025 & 22.01.2025	06.02.2025
<b>5</b>	23.01.2025	07.02.2025
<b>6</b>	24.01.2025	10.02.2025

Sd/-  
Registrar

**Copy to :**

PPS to Hon'ble Mr. Justice Ramesh Ranganathan, Chairperson  
PPS to Hon'ble Mr. Sandesh Kumar Sharma, Technical Member (Electricity)  
PPS to Hon'ble Ms. Seema Gupta, Technical Member (Electricity)  
PPS to Hon'ble Mr. Virender Bhat, Judicial Member  
PS to Ld. Registrar  
PS to Dy. Registrar (NS)  
Steno to Dy. Registrar (MJS)  
All Notice Boards  
Shri Jatin Chawla, Assistant  
Shri Jaiom, LDC  
Shri Dhruv, Office Assistant (IT)- to upload on APTEL website.